

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.213 – Cont.P/2(AHM)2024
In
C.P.(IB)/251(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Gopal Trading Co.

V/s

MatrushriFibers Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Arjun Sheth, Advocate a. w. Mr. Rajiv Chawla,
Advocate

For the Respondent

:

ORDER

Re-list for further consideration on 11.06.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)